(c) The main reason for holding up of construction of quarters is paucity of funds.

टेलीफोन सेवा

*503. श्री सिद्धेश्वर प्रसाद :
श्री शशि रंजन :
श्री प्रकाशवीर शास्त्री :
श्री रघुवीर सिंह शास्त्री :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उन्होंने टेलीफोन सेवा के उत्तरोतर खराब होने के कारणो की जाच की है;

(ख) यदि हा, तो इस जाच का क्या तरीका अपनाया गया था; और

(ग) टेलीफोन सेवा में सुधार करने के लिए क्या उपाय किये जा रहे हैं ?

संसद कार्य तथा संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) (क) अपर्याप्त टेलीफोन सेवा के बारे में फैले हुए असंतोष की सरकार को जानकारी है ।

(ख) और (ग). उपभोक्ताओं को दी जाने वाली सेवाओं के स्तर पर निगरानी रखी जा रही है । हरेक शिकायत की जांच और उसे दूर करने की कार्रवाई के अलावा कर्मचारियों के प्रशिक्षण और पर्यवेक्षण तथा लाइनों व उपस्करों की देखभाल पर लगातार ध्यान दिया जाता है । स्थानीय व ट्रंक संचार सेवा में विकसित प्रोद्योगिकी लागू होने के साथ ही सेवा के स्तर में सुधार होने की आशा है ।

Israel's National Day Celebrations

*504. **Shri M. L. Sondhi:**
Shri Maharaj Singh Bharati:
Shri Ram Sewak Yadav:
Shri N. S. Sharma:
Shri K. M. Pandey:
Shri Sradhakar Supakar:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that demonstrators prevented guests from entering a reception held for the celebration of Israel's National Day in New Delhi;

(b) whether foreign students took part in this demonstration;

(c) whether it is a fact that a foreign mission had protested to Government against the celebration of Israel's National Day in New Delhi; and

(d) whether any enquiry has been instituted by Government in the matter?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) The demonstrators made such attempts but the police were able to keep the passage free for the guests.

(b) Yes, Sir

(c) No, Sir.

(d) A case under section 147|148|452|353 and 186 of the Indian Penal Code has been registered and is under investigation.

फिल्म और सरकस के कलाकार

*505. श्री सरजू पाण्डेय :
श्री इसहाक संभली :

क्या श्रम तथा पुनर्वास मंत्री फिल्म तथा सर्कस के कलाकारों के बारे में 27 अप्रैल 1966 के अतारांकित प्रश्न सख्या 4417 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि

(क) क्या सरकार को इस बीच त्रिपक्षीय समिति का प्रतिवेदन मिल गया है; और

(ख) यदि हा, तो समिति की मुख्य सिफारिशें क्या हैं तथा उन पर क्या कार्यवाही की गई है ?

श्रम, रोजगार और पुनर्वास मंत्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) जी नही ।

(ख) प्रश्न नही उठता

जमशेदपुर में स्टेनलेस स्टील का उत्पादन

*507. श्री श्रा० सुन्दरलाल : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या राष्ट्रीय धातुकार्मिक प्रयोगशाला, जमशेदपुर में स्टेनलेस स्टील का उत्पादन शुरू करने की योजना विचाराधीन है ;

(ख) यदि हा, तो इसके बारे में क्या प्रगति की जा रही है ; और

(ग) क्या यह स्टेनलेस स्टील विदेशी स्टेनलेस स्टील से बढ़िया तथा सस्ता होगा ?

शिक्षा मंत्री (डा० त्रिगुण सेन) : (क) जी, नही ।

(ख) प्रश्न नही उठता ।

(ग) निकल रहित स्टेनलेस स्टील तत्सवादी मानक 18/8 के स्टेनलेस स्टील की अपेक्षा सस्ता होगा यह निर्धारित करना तब तक कठिन है जब तक कि टनभार के आधार पर इसका उत्पादन नही किया जाता है । परन्तु इसके गुण 18/8 के स्टेनलेस स्टील से तुलनीय पाए गए हैं ।

Employees Provident Fund

*508. **Shri K. Haldar:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it has come to the notice of Government that many employers in West Bengal do not deposit the Provident Fund dues with the proper authorities;

(b) whether it has also come to the notice of Government that many employers in West Bengal have failed to submit annual reports to the Provident Fund subscribers among their employees; and

(c) if so, the action taken thereon?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Some employers have defaulted in the payment of provident fund contributions to the Employees' Provident Fund

(b) The obligation to furnish the Annual Statements of Accounts to the members attaches to the Regional Provident Fund Commissioner and not to the employers As on 31st March, 1967, 24055 Statements of Accounts for 1965-66 remained to be issued to the members.

(c) Legal and administrative action has been taken to deal with the position disclosed by the answer to part (a) above.

Joint Consultative Machinery

*509. **Shri Yajna Datt Sharma:**
Shri Jagannatharao Joshi:
Shri R. S. Vidyarthi:
Shri Hardayal Devgun:

Will the Minister of Home Affairs be pleased to state

(a) whether a meeting of the National Council of the Joint Consultative Machinery of the Central Government and its employees was held on the 29th May, 1967; and

(b) if so, whether any agreement was reached with the employees over their demand and, if not, issues referred for arbitration?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) Yes, Sir.

(b) There were 15 items on the agenda of which 6 were from the previous meeting held on January 30th and 31st, 1967, and had been referred to committees of the National Council. Of these 6 items, 5 were taken up at